GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1602

TO BE ANSWERED ON THE 2ND JULY, 2019/ ASHADHA 11, 1941 (SAKA)

MODERNIZATION OF POLICE FORCES

1602. SHRI MANOJ KOTAK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether modernization of police forces has remained on top priority in the Government's agenda;

(b) if so, the details thereof;

(c) whether State Action Plans (SAPs) for modernisation of police forces has been approved; and

(d) if so, the details thereof along with the funds allocated for implementation of SAP?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) : The Government of India has, on 27.09.2017, approved implementation

of the umbrella scheme of "Modernisation of Police Forces(MPF)". The umbrella scheme has two verticals – Security Related Expenditure (SRE) of specific theatres & Modernisation of Police Forces. Salient features of the

Modernisation of Police Forces vertical are given below:

• Central assistance is provided to the State Governments for weapons, equipment for Forensics, Information Technology, Communication,

L.S.US.Q.NO. 1602 FOR 02.07.2019

Training, etc. The scheme is focused on facilitating targeted interventions and 'mobility' and 'construction of police infrastructure including housing' is now permitted in case of Jammu & Kashmir, insurgency affected North Eastern (NE) States and Left Wing Extremism (LWE) affected Districts.

- Three Himalayan States, namely, Jammu & Kashmir, Uttarakhand and Himachal Pradesh and 8 North Eastern States including Sikkim are eligible to receive financial assistance on 90:10 Centre:State sharing basis. The remaining States are eligible for financial assistance on 60:40 Centre: State sharing basis.
- Assistance for specific projects in the North-East region.
- Approved central outlay is Rs. 7,380 crore for the 3 years' period from 2017-18 to 2019-20.

(c) & (d) : State Action Plans (SAPs) of 25 States for the financial year 2019-20 under the sub-scheme of Assistance to States for Modernisation of Police have been approved by High Powered Committee (HPC). State-wise details of funds allocated under the subscheme of 'Assistance to States for Modernisation of Police' during current year, i.e., 2019-20 is at Annexure.

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ANNEXURE L.S.US.Q.NO. 1602 FOR 02.07.2019

State-wise details of funds allocated under the sub-scheme of 'Assistance to States for Modernisation of Police' during current year, i.e., 2019-20.

(in Rs. Crore)

S.No	State	Allocation (2019-20)
· 1.	Andhra Pradesh	24.46
2.	Arunachal Pradesh	3.92
3.	Assam	26.4
4.	Bihar	27.62
5.	Chhattisgarh	9.72
6.	Goa	1.03
7.	Gujarat	25.58
8.	Haryana	11.48
9.	Himachal Pradesh	3.5
10.	Jammu & Kashmir	39.9
11.	Jharkhand	9.21
12.	Karnataka	38.37
13.	Kerala	16.11
14.	Madhya Pradesh	27.11
15.	Maharashtra	47.11
16.	Manipur	9.55
17.	Meghalaya	3.75
18.	Mizoram	4.77
19.	Nagaland	10.74
20.	Odisha	15.6
21.	Punjab	16.42
22.	Rajasthan	31.26
23.	Sikkim	1.77
24.	Tamil Nadu	34.84
25.	Tripura	7.84
26.	Telangana	17.48
27.	Uttar Pradesh	63.19
28.	Uttarakhand	3.37
29.	West Bengal	28.9
	Sub-total	561
	Contingency Reserve	39.57
	Mega City Policing	32.025
	Programme Management Unit	0.45
	20% for Police Reforms	158.26
	Greyhounds Training	20
	Centre in Andhra Pradesh	
	G/Total	811.30